$\frac{\text{NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI}}{\text{DAILY CAUSE LIST DATED 12.12.2019 (THURSDAY)}} \\ \underline{\text{COURT - II}}{\text{10:30 AM}}$

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Orders (For Refixing the date of Hearing)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
For Orde	rs ·			
2.	Comp. App. (AT) (Ins) No. 740 of 2019	Simplex Infrastructures Ltd. Vs. Nitesh Estates Ltd.	Rahul Bisht	Vaishali Goyal
For Admi	ssion (After Notice)		- 1	-1
3.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt Ltd. Vs. Allied Strips Ltd. With	Pankaj Bhagat	Abhishek Anand- RP Vikas Sharma-R2
4.	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	Rajat Navet	Abhishk Anand- RP Vikas Sharma-R3
5.	Comp. App. (AT) (Ins) No. 795 of 2019	Aarti International Ltd. Vs. Innovative Textile Ltd.	Gaurav Varma	
6.	Comp. App. (AT) (Ins) No. 1072 of 2019	Rahul Shukla. Vs. State Bank of India & Ors.	Piyush Singh	Biswajit Dubey – R1
7.	Comp. App (AT) (Ins) No. 1165 of 2019	Kari Venkateswarlu, Liquidator. Vs. Keshan Trading Corporation.	Kiran Kumar Patra	
8.	Comp. App (AT) (Ins) No. 1166 of 2019	Bimalkumar Manubhai Savalia. Vs. Bank of India & Anr.	Aniket Prasoon	Ashish Rana-R1
9.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. VS. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	

10.	Comp. App. (AT) (Ins) No. 1248 of 2019	Aaj Finance & Credit Ltd. Vs. Keltech Infrastructure Ltd.	Vishnu Sharma	
11.	Comp. App (AT) (Ins) No. 1282 of 2019	Ashish Mohan Gupta Vs. Hind Inn and Hotels Ltd. & Anr., through RP	Sandeep Bajaj	
12.	Comp. App. (AT) (Ins) No.1351 of 2019	QVC Exports Pvt. Ltd. Vs. United Tradeco FZC & Anr.	Namrata Basu	Jayant Mehta – R1

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